

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

35

CORAM:

Present:

C.A No. 84/(MAH)/2017  
CA No.  
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Tech Mahindra Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956 and  
441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	S. S. ISRANI i/g SD ISRANI LAW CHAMBERS	ADV for Applicant	Satyan J.

ORDER

CA No. 84/621A/441/NCLT/MB/MAH/2017

At request of the Counsel, list this matter on 01.08.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)